

National Company Law Tribunal

Allahabad Bench

CP NO. 22/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: Pioneer Power & Engineering Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

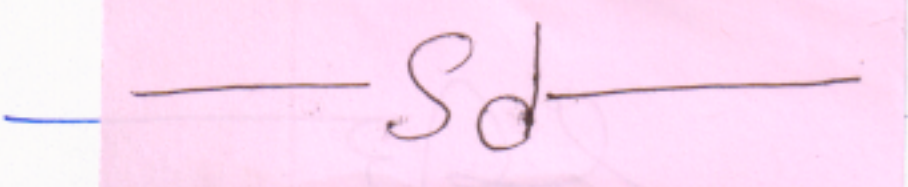
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Siddharth Singhal	Advocate	Petitioner	S. Singhal
2.0.	Tanmay Sadh	Advocate	Respondent	Tanmay Sadh

CP NO.22/ND/2013

Sh. Siddharth Singhal, Advocate for the petitioner. Sh. Tanmay Sadh, Advocate for the respondent.

He brought to our notice that this Court pronounced the order on 19.09.2017 in respect of CA No.78/2017 only. However, the order with regard to CA No.196/2017 is still awaited. Such CA pertains to the amendment of the application. Hence, the submission of counsel in CA are heard. The order is reserved.

The matter be listed on 27th November, 2017.



Dated:25.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash
(Stenographer)